

ITEM NO.2

COURT NO.5

SECTION IV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A. No.91 in CIVIL APPEAL NO. 2335 OF 2006

OSWAL WOOLLEN MILLS LTD.

Appellant (s)

VERSUS

PUNJAB STATE ELECTRICITY BOARD & ANR.

Respondent(s)

(For clarification of the Judgment dated 28.04.2006 and office report)

Date: 31/08/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE H.S. BEDI

For Appellant(s) Mr. Neeraj Kumar Jain,Adv.
Mr. Bharat Singh,Adv.
Mr. Sanjay Singh,Adv.
Mr. Ugra Shankar Prasad,Adv.

For Respondent(s) Ms. Ruchi Kohli,Adv.
Mr. Rajiv Nanda,Adv.

UPON hearing counsel the Court made the following
ORDER

Two weeks' time is granted to respondent No.1 in view of the letter circulated.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER